

**THE SPEAKER**

**Shri Somnath Chatterjee**

**THE DEPUTY-SPEAKER**

**Shri Charnjit Singh Atwal**

**PANEL OF CHAIRMEN\***

**Shri Pawan Kumar Bansal**

**Shri Giridhar Gamang**

**Shrimati Sumitra Mahajan**

**Shri Ajay Maken**

**Dr. Laxminarayan Pandey**

**Shri Balasaheb Vikhe Patil**

**Shri Varkala Radhakrishnan**

**Shri Arjun Sethi**

**Shri Manabendra Shah**

**Shri Devendra Prasad Yadav**

**\*Nominated by the Hon'ble Speaker on 15<sup>th</sup> July, 2004.**

**LOK SABHA DEBATES**

**LOK SABHA**

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Thursday, July 15, 2004/Asadha 24, 1926 (Saka)

The Lok Sabha met at Eleven of the Clock

(MR. SPEAKER in the Chair)

MR. SPEAKER: Question No. 142. Shri Parsuram Majhi.

...(Interruptions)

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष जी, जनसत्ता अखबार में लालू जी का बयान आया है। (व्यवधान)

MR. SPEAKER: Mr. Malhotra, I have no notice from you.

...(Interruptions)

MR. SPEAKER: You have not given any notice.

...(Interruptions)

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष जी, लालू प्रसाद जी ने देश में आग लगाने का काम किया है। (व्यवधान)

अध्यक्ष महोदय : आप लोग बैठिये।

श्री मोहन रावले (मुम्बई दक्षिण-मध्य) : अध्यक्ष महोदय, लालू प्रसाद जी देश में दंगे करवाना चाहते हैं। वहां पुलिस वालों ने दंगाइयों पर फायरिंग की थी और उन्हें ईनाम दिया गया था। (व्यवधान)

श्री अनंत गंगाराम गीते (रत्नागिरि) : लालू प्रसाद जी ने देश के लोगों की भावनाओं को भड़काया है। (व्यवधान)

MR. SPEAKER: At least speak one by one please.

...(Interruptions)

श्री रघुनाथ झा (बेतिया) : अध्यक्ष जी, प्रश्न काल बाधित हो रहा है। (व्यवधान)

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : अध्यक्ष जी, प्रश्न पूछने का अवसर दिया जाए। (व्यवधान)

श्री राम कृपाल यादव (पटना) : आप लोग जांच से क्यों डर रहे हो? (व्यवधान) यह बताइये कि आप डरते क्यों हो? (व्यवधान)

MR. SPEAKER: Ram Kripalji, I am giving you a warning. Please sit down.

...(Interruptions)

MR. SPEAKER: Mr. Malhotra, please wait for a second. Let me control the House.

...(Interruptions)

MR. SPEAKER: Mr. Malhotra, you have not given any notice.

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष जी, नोटिस का सवाल नहीं है, देश में आग लग रही है। (व्यवधान)

MR. SPEAKER: I was going to listen to you. I was going to tell you although you have not given any notice, I will listen to you. But you have no patience to hear even the Speaker. What can I do?

...(Interruptions)

अध्यक्ष महोदय : आप लोग बैठ जाइये। Mr. Ram Kripal Yadav, I am giving a warning to you. I am sorry, please do not compel me to take any action. I do not like this. Please sit down.

...(Interruptions)

श्रीमती कृणा तीरथ (करोल बाग) : जांच से दूध का दूध और पानी का पानी हो जाएगा। ये लोग क्यों डर रहे हैं। (व्यवधान)

श्री मोहन रावले : वहां पुलिस वालों ने दंगाइयों पर फायरिंग की। (व्यवधान)

पुलिस वालों को वहां इनाम दिया गया। (व्यवधान) क्या वह सब असत्य है। (व्यवधान)

MR. SPEAKER: Mr. Mohan Rawale, please take your seat. When I am on my legs, you should take your seat.

...(Interruptions)

MR. SPEAKER: We have all been elected by the people to this House to discuss important matters.

...(Interruptions)

MR. SPEAKER: I find this is also a disease which is spreading. There is no respect to the Chair at all. What will the people say?

...(Interruptions)

MR. SPEAKER: Mr. Malhotra, you know very well that at least some notice has to be given. I have not received any notice from you. But since you feel very agitated, I allow you to make your observations for one or two minutes, which is very unusual at this time.

...(Interruptions)

श्री रघुनाथ झा : महोदय, आपकी बात प्रारंभ है। हम लोगों को भी बोलने के लिए मौका दें। (व्यवधान)

अध्यक्ष महोदय : बात प्रारंभ है, तो गुस्सा नहीं करना चाहिए।

(व्यवधान)

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, आपने एलाउ किया, उसके लिए आपको धन्यवाद।

MR. SPEAKER: You can speak for one minute only, otherwise I will come to the questions.

...(Interruptions)

प्रो. विजय कुमार मल्होत्रा : मैं एक मिनट लूंगा। जूडिशियल कमीशन बैठा हुआ है। वहां मुकदमें चल रहे हैं। पोटा में मुकदमें चल रहे हैं। कचहरियों में मामले चल रहे हैं। जो एक्जुज्ड पर्सन्स हैं, वे पाकिस्तानी हैं और आईएसआई के एजेंट हैं। उनको बचाने के लिए एक और कमीशन बैठाने की बात उन्होंने कही है। (व्यवधान) वहां शान्ति को भंग करने की बात उन्होंने कही है। (व्यवधान)

MR. SPEAKER: You are misusing the opportunity that has been given to you. You show it to me. I will decide what is to be done. Now, please take your seat. You have said what you wanted to say.

Q.No.142, Shri Parsuram Majhi.

...(Interruptions)

**11.06 hrs.**

(At this stage, Shri Mohan Rawale and some other hon'ble members came and stood on the floor near the Table.)

MR. SPEAKER: I would request the hon. Members to go to their seats. Please do not stand in the Well. Please go to your seats. This is very unfair.

...(Interruptions)

अध्यक्ष महोदय : आप लोग जो कहना चाहते हैं, सीट पर जाकर बोलिए।

...(व्यवधान)

MR. SPEAKER: Let the whole country see how the Members of Parliament are behaving in the Parliament.

...(Interruptions)

MR. SPEAKER: What are you doing?

...(Interruptions)

MR. SPEAKER: Shri Khaire, after the Question Hour, I will give you the time.

...(Interruptions)

अध्यक्ष महोदय : मल्होत्रा जी को बोलने के लिए बुलाया, लेकिन he has misused it.

...(Interruptions)

अध्यक्ष महोदय: आप सब बैठिए। क्या बात है?

वेँ, (व्यवधान)

अध्यक्ष महोदय: मैं आप सब से दोनों हाथ जोड़ कर कहता हूँ कि सीट पर जाइए। मैं आपको बाद में बोलने का मौका दूंगा। समय आने पर बोलने का मौका दूंगा।

वेँ, (व्यवधान)

अध्यक्ष महोदय: आप मेरी बात सुनते नहीं हैं।

वेँ, (व्यवधान)

MR. SPEAKER: How shall I dictate as to how the Minister will speak? आप डिक्टेट नहीं कर सकते हैं। यदि आपको पसन्द नहीं है तो आप उसकी आलोचना करिए।

वेँ, (व्यवधान)

अध्यक्ष महोदय: मैं जानता हूँ कि आप ऐसा जानबूझकर कर रहे हैं।

वेँ, (व्यवधान)

अध्यक्ष महोदय: आप लोग ऐसा जानबूझकर करते हो।

वेँ, (व्यवधान)

MR. SPEAKER: The country should see how our hon. Members are conducting themselves in the House.

...(Interruptions)

अध्यक्ष महोदय: आप लोग बैठते क्यों नहीं हैं? I am very sorry.

...(Interruptions)

MR. SPEAKER: What are you doing? I do not understand.

...(Interruptions)

MR. SPEAKER: The House stands adjourned till 12 Noon.

**11.14 hrs**

*The Lok Sabha then adjourned till  
Twelve of the Clock.*

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**12.00 hrs.**

*The Lok Sabha re-assembled at Twelve of the Clock.*

*(Mr. Speaker in the Chair)*

...(Interruptions)

MR. SPEAKER: Now, Papers to be Laid on the Table.

...(Interruptions)

MR. SPEAKER: Nitishji, I have requested you. I am again requesting you with all humility. I shall give you the fullest opportunity to speak.

...(Interruptions)

**श्री नीतीश कुमार (नालन्दा)** : अध्यक्ष महोदय, मुझे पेपर्स लेड के बाद समय दिया जाये। क्योंकि जो बातें यहां रखी गई हैं, इतनी सब बातों के बाद, अगर आप मुझे अपनी स्थिति नहीं रखने देंगे तो यह मेरे साथ बहुत बड़ा अन्याय होगा। आप हमें फुल अपीचुनिटी दीजिये।

अध्यक्ष महोदय : हम आपको पूरा समय देंगे। आप दो बजे आइये I am again requesting you. You may give me a statement. The rules are very specific.

...(Interruptions)

**श्री नीतीश कुमार** : हमें इससे कोई मतलब नहीं कि हाउस न चले। हम चाहते हैं कि हाउस चले लेकिन हमें अपनी बात रखने का मौका मिले। (व्यवधान) हम तो चाहते हैं कि पूरी बात रखने का हमें मौका मिले। (व्यवधान)

**श्री मोहन रावले (मुम्बई दक्षिण-मध्य)** : अध्यक्ष महोदय, सारे अखबारों में लिखा है कि ट्रेन पर हमला किया गया और ये आतंकवादियों को बचाना चाहते हैं। (व्यवधान)

SHRI HARIN PATHAK (AHMEDABAD): Sir, we are not opposed to Government Commission but we are opposed to the manner in which the matter was raised by the Minister yesterday in this House ...(Interruptions) You can have so many Commissions. ...(Interruptions)

MR. SPEAKER: Now, Papers to be Laid on the Table of the House.

Shri Pranab Mukherjee.

**12.01 hrs.**

### **PAPERS LAID ON THE TABLE**

Title: Papers laid on the table by members/ministers.

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the Bharat Earth Movers Limited and the Department of Defence Production, Ministry of Defence, for the year 2004-2005.

(Placed in Library, See No. LT 202/04)

(2) Memorandum of Understanding between the Goa Shipyard Limited and the Department of Defence Production and Supplies, Ministry of Defence, for the year 2004-2005.

(Placed in Library, See No. LT 203/04)

(3) Memorandum of Understanding between the Mazagon Dock Limited and the Department of Defence Production, Ministry of Defence, for the year 2004-2005.

(Placed in Library, See No. LT 204/04)

(4) Memorandum of Understanding between the Garden Reach Shipbuilders and Engineers Limited and the Department of Defence Production, Ministry of Defence, for the year 2004-2005.

(Placed in Library, See No. LT 205/04)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): On behalf of my colleague Shri Lalu Prasad, I beg to lay on the Table-

(1) A copy of the Railway Protection Force (Amendment) Rules, 2004 (Hindi and English versions) published in Notification No. G.S.R. 312 (E) in Gazette of India dated the 13<sup>th</sup> May, 2004 under sub-

section (3) of section 21 of the Railway Protection Force Act, 1957.

(Placed in Library, See No. LT 206/04)

(2) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Container Corporation of India Limited and the Ministry of Railways for the year 2004-2005.

(Placed in Library, See No. LT 207/04)

(ii) Memorandum of Understanding between the Konkan Railway Corporation Limited and the Ministry of Railways for the year 2004-2005.

(Placed in Library, See No. LT 208/04)

(iii) Memorandum of Understanding between the IRCON International Limited and the Ministry of Railways for the year 2004-2005.

(Placed in Library, See No. LT 209/04)

(iv) Memorandum of Understanding between the RITES Limited and the Ministry of Railways for the year 2004-2005.

(Placed in Library, See No. LT 210/04)

...(Interruptions)

**12.02 hrs.**

(At this stage, Shri Srichand Kriplani and some other hon'ble

Members came and stood on the floor near the Table.)

...(Interruptions)

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF CULTURE (SHRI S. JAIPAL REDDY): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting, for the year 2004-2005.

(Placed in Library, See No. LT 211/04)

THE MINISTER OF PETROLEUM AND NATURAL GAS AND MINISTER OF PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Indian Oil Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2004-2005.

(Placed in Library, See No. LT 212/04)

(ii) Memorandum of Understanding between the Balmer Lawrie and Company Limited and the Ministry of Petroleum and Natural Gas for the year 2004-2005.

(Placed in Library, See No. LT 213/04)

(iii) Memorandum of Understanding between the Hindustan Petroleum Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2004-2005.

(Placed in Library, See No. LT 214/04)

(iv) Memorandum of Understanding between the Bharat Petroleum Corporation Limited and the Ministry of Petroleum and Natural Gas for the year 2004-2005.

(Placed in Library, See No. LT 215/04)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:-

(i) G.S.R. 146 (E) published in Gazette of India dated the 27<sup>th</sup> February, 2004 directing that the programme of sale of ethanol blended petrol may be kept in abeyance in the Chittoore and Nellore districts of Andhra Pradesh, the State of Tamil Nadu and the Union Territory of Pondicherry till further orders.

(ii) S.O. 521 (E) published in Gazette of India dated the 22<sup>nd</sup> April, 2004 making certain amendments in the Notification No. G.S.R. 46(E) dated the 1<sup>st</sup> January, 2004.

(iii) S.O. 522 (E) published in Gazette of India dated the 23<sup>rd</sup> April, 2004 directing that the programme of sale of ethanol blended petrol be implemented in the districts mentioned in the Notification in the State of Tamil Nadu in phased manner, starting from the 14<sup>th</sup> April, 2004 and stretching upto the 14<sup>th</sup> May, 2004.

(Placed in Library, See No. LT 216/04)

3. A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Petroleum and Natural Gas for the year 2004-2005.

(Placed in Library, See No. LT 217/04)

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): I beg to lay on the Table –

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Rajasthan Electronics and Instruments Limited and the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises, for the year 2004-2005.



(Placed in Library, See No. LT 218/04)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Statement regarding Review by the Government of the working of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 2002-2003.

(ii) Annual Report of the Bharat Ophthalmic Glass Limited, Durgapur, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 219/04)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA): I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 2002-2003.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 2002-2003 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Rural Development, Hyderabad, for the year 2002-2003.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 220/04)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JEGADEESAN): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wakf Council, New Delhi, for the year 2002-2003.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Wakf Council, New Delhi, for the year 2002-2003, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central

Wakf Council, New Delhi, for the year 2002-2003.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 221/04)

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...(Interruptions)